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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New)  
CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

Name of the Company:

Montecarlo Ltd. & Ors.

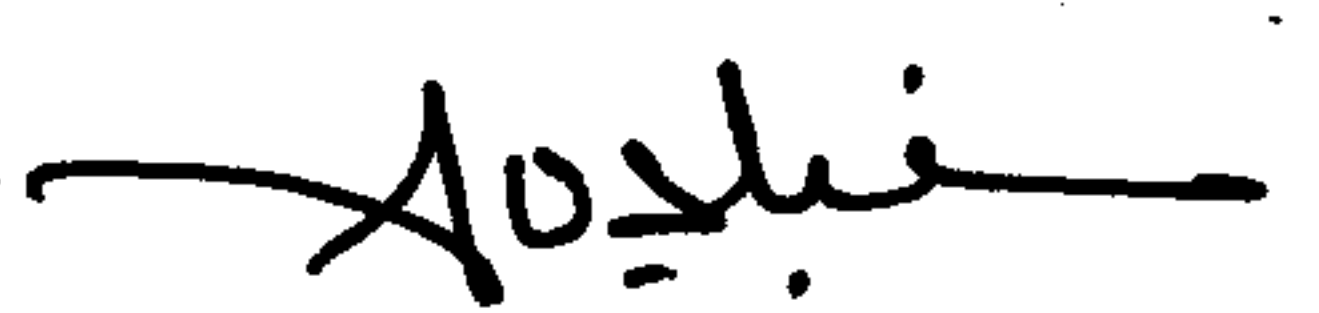
V/s.

Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Siddharth Joshi for Singhi & Co.	Advocate	Petitioner	
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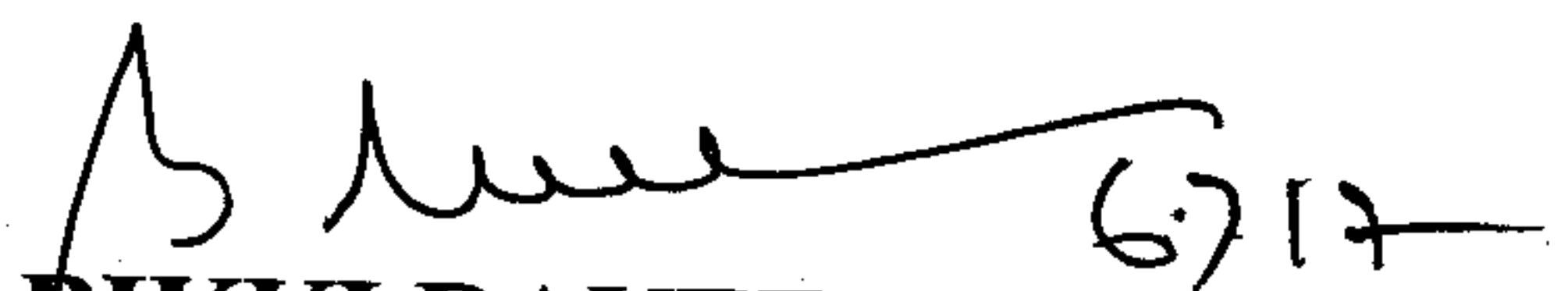
2.

**ORDER**

Learned Advocate Mr. Siddharth Joshi i/b Singhi & Co. present for Petitioner. None present for Respondent.

It is represented that LPA no. 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 24.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 6th day of July, 2017.